

[English]

Meeting to Fight Terrorism

501. SHRIR. SURENDER REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have decided to call a meeting of the Chief Ministers of all the States to discuss a coordinated approach to fight terrorism and other separatist tendencies in the country;

(b) if so, the number of Chief Minister who have agreed to attend the meeting;

(c) whether a Central Force is being set up to coordinate the working of the State Government in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). The Home Minister has convened a meeting of the Chief Ministers of Gujarat, Haryana, Himachal Pradesh, Madhay Pradesh, Maharashtra, Punjab, Rajasthan, Uttar Pradesh and Lt. Governor of Delhi on 29th February, 1992 to discuss the menace of terrorism. All the invitees are expected to attend the meeting.

(c) No.

(d) Does not arise.

Smuggling of Contraband on Indo-Pak Border

502. SHRI BHOY KRISHNA HANDIQUE:
SHRI K. H. MUNIYAPPA:
SHRI V. KRISHNA RAO:
SHRI PRKASH V. PATIL:
SHRI GOVINDRAO NIJKAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of arms and other contraband seized on Indo-Pak border during each of the last three years;

(b) the number of persons and spies apprehended in this connection during the said period;

(c) whether the smuggling of contraband has increased sharply in recent months; and

(d) if so, the corrective measures taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). The information is being collected and will be laid on the Table of the House. 136-37

[Translation]

Supply of Natural Gas to U. P.

503. SHRI RAMKRISHNA KUSMARIA:
SHRI PRABHU DAYAL KATHERIA:
SHRI RAJVEER SINGH:
SHRI SANTOSH KUMAR GANGWAR:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI PANKAJ CHOWDHRY:
SHRI ASTBHUJA PRASAD SHUKLA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have issued any directions to the Gas Authority of India Ltd., to supply natural gas to Ferozabad, Agra, Aligarh, Ghaziabad, Khurja, Bareilly, Badaun and NOIDA regions of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the action taken to make natural gas available in these places?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (c). In 1989 GAIL had been asked to allot the gas to UPSIDC for these regions and UPSIDC was to take the gas from GAIL's pipeline and work out the details of the scheme with GAIL. According to GAIL though UPSIDC had undertaken market studies but no specific proposal is pending for consideration.

(c) Does not arise.

57-38. *Terrorists' Activities*

504. SHRI VILASRAO NAG-NATHRAO GUNDEWAR:
SHRI RAJENDRA AGNIHOTRI:
SHRI SYED SHAHABUDDIN:
SHRI RAJNATH SONKAR SHASTRI:
SHRI SANTOSH KUMAR GANGWAR:
SHRI MANI SHANKAR AIYAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents that took place duE to terrorists activities in Punjab, Jammu & Kashmir and other States during 1990 and 1991, state-wise;

(b) the number of persons detained for interrogation during the above two years, the number of persons released and the number of persons under interrogation in Jammu & Kashmir as on December 31, 1991;

(c) the number of persons kidnapped in

Jammu and Kashmir, Punjab and Assam by terrorists during the last two years, the number of persons released and the number of persons still in the hands of terrorist as on December 31, 1991;

(d) the number of terrorists released on exchange for kidnapped persons in Delhi, Punjab, Assam and Jammu and Kashmir during the above period; and

(e) the steps being taken to solve the problem of release of terrorists in exchange for kidnapped persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (e). The required information is being collected and will be laid on the Table of the House. 38-39

Firing on Aeroplane Carrying BJP
President

505. SHRI B. L. SHARMA PREM:
DR. TAJMINARAYAN PANDEYA:
SHRI YASHWANTRAO PATIL:
SHRIMATI BASAVARAJESWARI:
SHRI PHOOL CHAND VERMA:
SHRI MAHESH KANODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the aeroplane carrying the President of the Bharatiya Janata Party was fired upon and attacked with rockets in Kashmir;

(b) if so, the number of terrorists arrested in this connection and the extent of damage caused to the aeroplane;

(c) whether the Government have ap-